

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-23/2005/307/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the th 11 January, 2024.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJT/188/2024, dated 07.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 12.01.2024 till the morning of 17.01.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
REGISTRAR (VIGILANCE)

Memo No. HC. VII-23/2005/308/A, dated 11.01.2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

11/1/24
REGISTRAR (VIGILANCE)